

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1401
ANSWERED ON:02.03.2006
INDUCTION OF FOREIGN PILOTS
Verma Shri Ravi Prakash

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has decided to liberalize the policies and allow airlines to induct foreigners to operate plane;
- (b) if so, the details thereof;
- (c) the steps taken by the Government to make screening process strict to ensure that safety of air passengers is not compromised;
- (d) whether the Government has made mandatory for all expatriate pilots to clear a linguistic examination to test their spoken english;
and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a) and (b): As per the existing guidelines, the approval to validate foreign licenses are given in accordance with the requirements laid down by the Directorate General of Civil Aviation as per the International Civil Aviation Organization`s requirement.
- (c) The foreign pilots are subjected to training & acclimatization with Indian rules and regulations. The knowledge of foreign pilots are examined by the Board in the Directorate General of Civil Aviation during Oral Test to check their knowledge on the Operation Manual of the company with respect to the type of aircraft and are tested along with the Indian rules and regulations to ensure safe operation of aircraft. After successfully clearing the test, the foreign validation is granted.
- (d) and (e): The capability of the expatriate pilots to communicate in English is examined during the Oral Test to ensure that they can efficiently communicate with the Air Traffic Control during flight operation.